demand and supply of cement during the current year?

197

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) As against the assessed production of 19.95 million tonnes during 1979-SO and 20.00 million tonnes during 1980-81, the actual production achieved was 17.62 million tonnes and 18.56 million tonnes (provisional) respectively.

- demand of cement for (b) The 1980-81 estimated by the Working Group on cement industry appointed the Planning Commission 27.99 million tonnes.
- (c) The quantity of cement import ed during 1979-80 and 1980-81 was 1.55 million tonnes valued at Rs. 92 crores and 1.97 million tonnes valued at Rs. 118.00 crores respectively. Dur ing 1979-80 the cement was imported Korea, North from South Korea Poland, Japan, Indonesia and Philip pines, whereas during 1980-81 the cement was imported from South Korea, North Korea, Japan, Indonesia, Vietnam and U.K.
- (d) The target of production for cement during 1981-82 has been assessed by the Working Group on Cement Industry appointed by the Planning Commission as 25.23 million tonnes.
- (e) Every effort is being made to meet the gap between the demand and supply of cement by sanctioning new capacities and by better utilisation of the existing capacities.

Fire in the Building of Headquarters, Wristern Command, Simla

1028. SHRI RAM LAKHAN PRASAD GUPTA: SHRIMATI AMARJIT KAUR: SHRI RAMANAND YADAV:

Will the Minister of DEFENCE be pleased to

(a) whether it is a fact that Simla's finest building which housed the

headquarters of the Western Command was destroyed in a fire during the month of April,

to Answers

- (b) if so, what were the causes of the fire;
- (c) what is the estimated loss as a result thereof: and
- (d) whether any inquiry has been instituted and if so, with what result?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) The Main block of the Western Army Command Headquarters building complex was partially damaged due to fire which broke out on 11th April, 1981 at about 2100 hours.

(b) to (d) A high level Court of Inquiry has been ordered. The cause of fire and the resultant loss will be known after the report o'f the Court of Inquiry is received.

Pakistan Forces in Poonch Area

1029. SHRI K. L. N. PRASAD: SHRI SADASHIV BAGAITKAR:

Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that Pakis tan forces opened fire on our border in Poonch. area on 10th/11th April,
- (b) if so, whether it is also "a-faet that on the same day there was a air violation by Pakistan:
- (c) if so, what are the details in this
- (d) whether it is also a fact that on the same day Arm_v headquarter in Simla was set on fire by miscreants and sabotiers; and
- (e) what is the total damage caused due to the firing, fire and for air violation?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI